

DIVISION BENCH
COURT - II

S-2

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1412(KB)2018
IA(I.B.C)/1287(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 03RD JULY 2024

IN THE MATTER OF	PUNJAB NATIONAL BANK VS DIVINE ALLOYS & POWER CO LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Mr. Riyanshu Agarwal, Adv.] For the Applicant OMPL

Ms. Pooja Agarwal, Adv.] For the Liquidator

Mr. Rajesh Kumar Agarwal] Liq-in-person

ORDER

1. Ld. Counsel appearing on behalf of the applicant present. Ld. Counsel appearing on behalf of the liquidator present.
2. **IA(I.B.C)/1287(KB)2024:**
 - a. Ld. Counsel Ms. Pooja Agarwal appearing for the Liquidator accepts notice.
 - b. Let this **IA(I.B.C)/1287(KB)2024** be listed along with **C.P. (IB)/1412(KB)2018** on **16.07.2024**.
 - c. Reply affidavit if any, be filed within a period of one week.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**